

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 3 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Ms. Punita Khatter Vs. M/s Explorers Travels
& Tours Pvt Ltd. & Ors.**

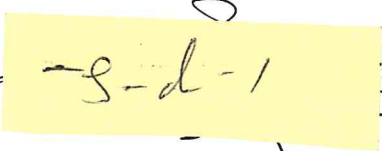
SECTION OF THE COMPANIES ACT: 397/398

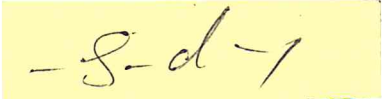
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Counsels for the Petitioner		
	For the Respondent (s):	Mr. Gaurav Mitra, Mr. Vivek Malik for R-1 Mr. Rakesh Khanna and Mr. Nitin Gupta, Advocates for R 2 to 4.		

ORDER

Preliminary arguments made by the Ld. Counsel for the Respondent.

To come up on 14th December, 2017, the date already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)